

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

F.No. 70/AT/Jud.Adm/Judicial/Del/2025-26/Friday

Dated 08.04.2026

CAUSE LIST OF STAY APPLICATIONS FOR 09-April-2026 (Thursday) Hybrid Mode

BEFORE **SHRI MAHAVIR SINGH, VICE PRESIDENT**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 01

STAY APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
	SA		DEL	2026						
1	SA	194	DEL	2026	2012-13	[A] ABDUL HAMEED	A			
2	SA	196	DEL	2026	2013-14	[A] ABDUL HAMEED	A			
3	SA	208	DEL	2026	2017-18	[A] JINDAL ARYA IMPEX PRIVATE LIMITED	B			
4	SA	209	DEL	2026	2012-13	[A] JINDAL ARYA IMPEX PRIVATE LIMITED	B			
5	SA	217	DEL	2026	2017-18	[A] ANKIT JAIN	E			
6	SA	219	DEL	2026	2019-20	[A] KRISHI UTPADAN MANDI SAMITI BADAUN	F			
7	SA	222	DEL	2026	2021-22	[A] OYO HOTELS AND HOMES PRIVATE LIMITED	G			

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **MS. MADHUMITA ROY, JUDICIAL MEMBER**

Court No. 09

STAY APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
	SA		DEL	2026						
1	SA	85	DEL	2026	2022-23	[A] KONGSBERG AUTOMOTIVE INDIA PVT LTD	H			
2	SA	145	DEL	2026	2022-23	[A] LIUGONG INDIA PVT LTD	H			
3	SA	142	DEL	2026	2022-23	[A] WAGO PRIVATE LIMITED	H			
4	SA	204	DEL	2026	2022-23	[A] INTERGRAPH SG&I INDIA PRIVATE LIMITED	H			
5	SA	205	DEL	2026	2016-17	[A] BMW INDIA PVT. LTD.	H			
6	SA	206	DEL	2026	2022-23	[A] MUSASHI AUTO PARTS INDIA PRIVATE LIMITED	H			
7	SA	207	DEL	2026	2020-21	[A] CNH INDUSTRIAL (INDIA) PRIVATE LIMITED	H			
8	SA	213	DEL	2026	2022-23	[A] SUZUKI MOTORCYCLE INDIA PRIVATE LIMITED	H			
9	SA	215	DEL	2026	2022-23	[A] CAIRN ENERGY HYDROCARBONS LIMITED	H			
10	SA	220	DEL	2026	2022-23	[A] JOGPL PRIVATE LIMITED	H			
11	SA	47	DEL	2026	2021-22	[A] AGILENT TECHNOLOGIES (INTERNATIONAL) PRIVATE LIMITED	I			
12	SA	48	DEL	2026	AY 2021-22	[A] AGILENT TECHNOLOGIES INDIA PRIVATE LIMITED	I			
13	SA	534	DEL	2024	2021-22	[A] BORGWARNER EMISSIONS SYSTEMS INDIA PRIVATE LIMITED	I			
14	SA	637	DEL	2025	2018-19	[A] WHIRLPOOL OF INDIA LIMITED	I			
15	SA	638	DEL	2025	2011-12	[A] WHIRLPOOL OF INDIA LIMITED	I			

BEFORE **SHRI YOGESH KUMAR US, JUDICIAL MEMBER**
AND **SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER**

Court No. 07

STAY APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
	SA		DEL	2026						
1	SA	107	DEL	2026	2023-24	[A] ERICSSON AB	D			
2	SA	127	DEL	2026	2023-24	[A] NEP SINGAPORE PTE. LTD.	D			
3	SA	140	DEL	2026	2023-24	[A] NOKIA NETWORKS FRANCE	D			
4	SA	150	DEL	2026	2022-23	[A] ZTE CORPORATION	D			
5	SA	160	DEL	2026	2023-24	[A] RAJESHWAR KUMAR MALHOTRA	D			
6	SA	165	DEL	2026	2023-24	[A] NEENA MALHOTRA	D			

7	SA	210	DEL	2026	2018-19	[A] ALSTOM TRANSPORT SA	D	
8	SA	211	DEL	2026	2019-20	[A] ALSTOM TRANSPORT SA	D	
9	SA	212	DEL	2026	2020-21	[A] ALSTOM TRANSPORT SA	D	
10	SA	214	DEL	2026	2023-2024	[A] INSHORTS PTE LTD	D	
11	SA	216	DEL	2026	2012-13	[A] M/S OLYMPUS MEDICAL SYSTEMS INDIA PVT LTD	D	
12	SA	218	DEL	2026	2023-24	[A] AUTOMATION ANYWHERE INC	D	
13	SA	221	DEL	2026	2022-23	[A] BECHTE LIMITED	D	

Note: Hearings for all the aforesaid Stay Applications will commence immediately after completion of the Bench-D, Bench-E & Bench-H on 09.04.2026.

Links of the Court Rooms of ITAT, Delhi Benches for Joining for hearings of the aforesaid stay applications through Video Conferencing on 09.04.2026:-

Court Room No.	Meeting link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)
Court Room 1	https://itatdelhizone.webex.com/meet/court_room_1	25180242862
Court Room 7	https://itatdelhizone.webex.com/meet/Court_Room_7	25127955211
Court Room 9	https://itatdelhizone.webex.com/meet/Court_Room_9	25176466721


Assistant Registrar
 By **08-Apr-2026**